

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:314  
ANSWERED ON:20.12.1999  
MINIMUM EDUCATIONAL QUALIFICATION FOR CONTESTING ELECTIONS  
RAMDAS ATHAWALE

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government dominate to a large an extent in all the civil suit appeals;
- (b) if so, whether despite this the Government's success rate in appeals in miserably low;
- (c) if so, the reasons therefor;
- (d) whether the Government would consider reforms in the manner in which decisions to appeal are taken and also to improve substantially the success rate in their appeals; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SH. RAM JETHMALANI)

- (a) to (c) Information is being collected and will be laid on the Table of the House.
- (d) & (e) There is no proposal under consideration to change the existing procedure for taking decisions to file appeals in courts.